

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 10/AM10 SCHEDULED TO BE HELD ON 03.06.2009,
BUT ACTUALLY HELD ON 05.06.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 10/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 03.06.2009, but actually held on 05.06.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri A.K. Aggarwal, Jt. Industrial Advisor, D/o C&PC
- 4) Shri Shaish Kumar, Industrial Advisor, DIPP
- 5) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 9/AM10 held on 27.05.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-3	NITREX CHEMICALS INDIA LTD.	HQ F. No. 01/87/050/00723/AM08/DES-VII	Status: Approved
	NC No.: 10/AM10 Dated: 03.06.2009	Adv. Lic. No. 0510213581 Dated 14.12.2007	RLA F. No. 05/24/040/00720/AM08	

Application: Request is for fixation of adhoc norms for the export product “Industrial Nitrocellulose containing Acetyl Tri Butyl Citrate (ATBC)”.

Decision: With oral comments of representative present in the Meeting, the Committee decided to **approve** the case allowing 20% wastage for import product ‘Acetyl Tri Butyl Citrate’.

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3.1.2	Case No. A-4	MM AQUA TECHNOLOGIES LTD.	HQ F. No. 01/80/050/01197/AM08/DES-VII	Status: Approved
	NC No.: 10/AM10 Dated:03.06.2009	Adv. Lic. No. 0510212822 Dated 30.11.2007	RLA F. No. 05/24/040/00644/AM08	

Application: Request is for inclusion of export item ‘**Drift Eliminator**’.

Decision: With oral comments of representatives of D/o C&PC present in the Meeting, the Committee decided to allow inclusion of export item ‘**Drift Eliminator**’. Accordingly, following adhoc norms are **approved** in supersession of norms allowed by NC in its Meeting No. 39/AM09 held on 07.01.2009 (Case No. 120/52/80-ALC2/2007):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Fill Media/Drift Eliminator	1 MT	PVC Sheet (Thickness 0.175mm to 0.80mm)	1.15 MT

ONLINE CASES

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Case No.:30/46/87-ALC1/2007	Party Name:MARPOL PVT. LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
HQ File :01/87/050/00655/AM08/	RLA File :17/24/040/00050/AM08/	Lic.No/Date:1710001744 24.08.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	62/0- Pure Polyester Powder Coating (Containing Polyester Resin min. 67.06% and Pigment min. 20% each for 100 Kgs)	200.000	M.T	18204000.00	448927.00 US\$
2	39079990	62/0- Epoxy Polyester Hybrid Powder Coating (containing Polyester Resin min. 33.6% and Pigment min. 22.9% each for 100 Kgs)	100.000	M.T	10767000.00	265524.00 US\$
				Total	28,971,000.00	714,451.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	29173600	PTA - Pure Terephthalic Acid Organic Acid	76560.000	K.G	3600000.00	87698.00 US\$
2	29053990	Polyol Organic Chemicals	50440.000	K.G	4000000.00	97442.00 US\$
3	32041900	Coloured Pigment Pigment	8240.000	K.G	2300000.00	56029.00 US\$
4	39051990	Additive Organic compounds	2060.000	K.G	500000.00	12180.00 US\$
5	28332700	Fillers Inorganic chemicals	30900.000	K.G	500000.00	12180.00 US\$
6	32061110	Titanium dioxide Pigment	32960.000	K.G	3100000.00	75518.00 US\$
7	29242990	TGIC - Triglycidyl Isocyanurate Curing Agent	8240.000	K.G	2400000.00	58465.00 US\$
8	29173600	PTA - Pure Terephthalic Acid Organic Acid	19040.000	K.G	900000.00	21924.00 US\$
9	29053990	Polyol Organic Chemicals	12540.000	K.G	1000000.00	24361.00 US\$
10	39073300	Epoxy Resin Epoxy Resin	34600.000	K.G	4300000.00	104750.00 US\$
11	32041900	Coloured Pigment Pigment	5170.000	K.G	1200000.00	29233.00 US\$
12	39051990	Additive Organic compounds	1030.000	K.G	300000.00	7308.00 US\$
13	28332700	Fillers Inorganic chemicals	16480.000	K.G	300000.00	7308.00 US\$
14	32061110	Titanium dioxide Pigment	18400.000	K.G	1700000.00	41414.00 US\$
				Total	26,100,000.00	635,810.00

Decision: With DIPP letter dated 06.05.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pure Polyester Powder coatings (containing Polyester resin min. 67.06% and Pigment min. 20%)	100 kg	1. PTA	38.28 kg
		2. Polyol	25.22 kg
		3. Coloured Pigment	4.12 kg
		4. Additive	1.03 kg

Epoxy Polyester hybrid Powder coatings (containing Polyester resin min. 33.6% and Epoxy resin min. 33.6% and Pigment min. 22.9%)	100 kg	5. Fillers	15.45 kg
		6. Titanium Dioxide	16.48 kg
		7. TGIC	4.12 kg
		1. PTA	19.04 kg
		2. Polyol	12.54 kg
		3. Epoxy Resin	34.6 kg
		4. Coloured Pigment	5.17 kg
		5. Additive	1.03 kg
		6. Fillers	16.48 kg
		7. Titanium Dioxide	18.40 kg

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Case No.:8/38/87-ALC1/2008

Party Name:MAX INDIA LTD

Meet No/Date:10/87-ALC1/2009
03.06.2009

Status: Approved

HQ File :01/87/050/00605/AM09/

RLA File :22/24/040/00009/AM09/

Lic.No/Date:2210007786
12.05.2008

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39200000	63/0- Thermal BOPP Film	1000000.000	K.G	117305000.00	2900000.00 US\$
				Total	117,305,000.00	2,900,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	Polypropylene Granules (Homopolymer)	495922.000	K.G	36108056.00	892659.00 US\$
2	39023000	Polypropylene Granules (Copolymer)	89012.000	K.G	6840985.00	169122.00 US\$
3	39029000	Polypropylene Resin	50864.000	K.G	5143598.00	127159.00 US\$
4	39020000	Polypropylene Masterbatches	23332.000	K.G	2359449.00	58330.00 US\$
5	39013000	Ethylene Vinyl Acetate (EVA Copolymer)	516700.000	K.G	52251288.00	1291750.00 US\$
				Total	102,703,376.00	2,539,020.00

Decision: With D/o C&PC OM No. 46011/51/2007-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermal BOPP Film	1 kg	1. Polypropylene Granules (Homopolymer)	0.4450 kg
		2. Polypropylene Granules (Copolymer)	0.0953 kg
		3. Polypropylene Additive Compounds (Slip/Antiblock/Antistatic/Opacifying/Antioxidant)	0.0953 kg
		4. Polypropylene Master Batch (White 60/HOW 60)	0.0233 kg
		5. EVA Copolymer	0.5167 kg

19	Case No.:2/37/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00588/AM09/	RLA File :03/95/040/00643/AM09/	Lic.No/Date:0310497711 12.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (1056 MT PACKED IN 4400 HM HDPE DRUM)	1329000.000	K.G	67722517.50	1448610.00 US\$
				Total	67,722,517.50	1,448,610.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29153200	VINYL ACETATE MONOMER	663420.000	K.G	34116417.31	729762.94 US\$
2	29161210	2 ETHYL HEXYL ACRYLATE	68185.600	K.G	6694128.54	143189.92 US\$
3	29161210	HYDROXY ETHYL CELLULOSE	12010.100	K.G	3031968.17	64854.93 US\$
4	29242190	ACRYLAMIDE	3822.200	K.G	509260.91	10893.28 US\$
5	28334000	POTASSIUM PERSULPHATE	2114.440	K.G	227355.05	4863.21 US\$
6	29179000	DI BUTYL MALEATE	13800.300	K.G	1290331.42	27600.67 US\$
7	34021900	FOAMASTER-S	271.120	K.G	25349.34	542.23 US\$
8	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	39270.000	K.G	2551862.78	54585.30 US\$

				Total	48,446,673.52	1,036,292.48
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Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 28..04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1%	1 kg	1. Vinyl Acetate Monomer	0.4992 kg
		2. 2 Ethyl Hexyl Acrylate	0.0513 kg
		3. Hydroxy Ethyl Cellulose	0.0090 kg
		4. Acrylamide	0.0028 kg
		5. Pottasium Persulphate	0.0015 kg
		6. Di Butyl Maleate	0.0103 kg
		7. Foamaster-S	0.0001kg

20	Case No.:18/38/87-ALC1/2008	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00615/AM09/	RLA File :03/95/040/00799/AM09/	Lic.No/Date:0310499474 23.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082990	62/0- HIGH ABRASION RESISTANCE RUBBER SHEETINGS	100000.000	K.G	24500000.00	500000.00 US\$
				Total	24,500,000.00	500,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012200	NATURAL RUBBER	65500.000	K.G	6419000.00	131000.00 US\$
2	40023900	POLYBUTADIENE (BR) RUBBER	18000.000	K.G	1764000.00	36000.00 US\$
3	28170010	ZINC OXIDE	3650.000	K.G	268275.00	5475.00 US\$
4	29157020	STEARIC ACID	1500.000	K.G	73500.00	1500.00 US\$
5	28112200	FUMED SILICA FILLER	9100.000	K.G	5573750.00	113750.00 US\$
6	38249015	PEG - 4000	1700.000	K.G	208250.00	4250.00 US\$
7	38123090	RUBBER PROCESSING OIL	3750.000	K.G	275625.00	5625.00 US\$
8	38122090	TITANIUM DI-OXIDE	2250.000	K.G	275625.00	5625.00 US\$

9	38123090	ANTIOXIDANT / RETARDER / PEPTIZER	1450.000	K.G	177625.00	3625.00 US\$
10	38121000	ACCELERATORS	1490.000	K.G	292040.00	5960.00 US\$
11	32041719	PIGMENT COLOURS	720.000	K.G	529200.00	10800.00 US\$
12	29310090	SILANE - 69 - BONDING AGENT	1210.000	K.G	355740.00	7260.00 US\$
				Total	16,212,630.00	330,870.00

Decision: With DIPP letter dated 05.06.2009, the Committee decided to approve the case as applied for except for item no.9 & 10 for which quantity may be allowed as applied for with a total value cap of 7% of the FOB value together. The description of export may be read as under:

S. No.	Description of Export Item	Quantity
1	High Abrasion Resistance Rubber Sheetings (containing minimum 16.2% Polybutadiene rubber and 58.95% natural rubber)	100000 kg

22	Case No.:1/39/87-ALC1/2008	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00621/AM09/	RLA File :52/24/040/00025/AM09/	Lic.No/Date:5210025062 29.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39203090	63/0- PVC FOOD GRADE FLEXIBLE FILM. (ANTISTATIC/TRANSPARENT, COLOURED/NOT COLOURED, PRINTED/NOT PRINTED)	200000.000	K.G	21356250.00	425000.00 US\$
				Total	21,356,250.00	425,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN	191080.000	K.G	12098190.00	240760.00 US\$
2	38123010	TIN STABILIZER	6940.000	K.G	3208362.00	63848.00 US\$
3	39039090	PVC PROCESSING AID	3020.000	K.G	493204.00	9815.00 US\$
4	39039090	PVC IMPACT MODIFIER	18340.000	K.G	3133389.00	62356.00 US\$
5	29173920	DI-OCTYL PHTHALATE	10620.000	K.G	1174041.00	23364.00 US\$
				Total	20,107,186.00	400,143.00

Decision: With D/o C&PC OM No. 46011/111/2005-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Food Grade Flexible Film (Antistatic/Transparent, Coloured/Not Coloured, Printed/Not Printed)	1 kg	1. PVC Resin	0.9554 kg
		2. Tin Stabilizer	0.0347 kg
		3. PVC Processing Aid	0.0151 kg
		4. PVC Impact Modifier	0.0917 kg
		5. Di-Octyl Phthalate	0.0531 kg

25	Case No.:12/39/87-ALC1/2008	Party Name:BHAGWAN SINGH TANDON	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00632/AM09/	RLA File :05/24/040/00601/AM09/	Lic.No/Date:0510233642 31.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	61/0- POLYURETHANE WHEELS (TOTAL CONTENT OF POLYURETHANE USED IN EXPORT ITEM 24619.76 KGS) FITTED WITH BALL BEARINGS OF DIFFERENT SIZES. (Per unit weight of Polyurethane and Ball Bearing should be 1.089 Kgs & 0.675 Kgs respectively and it must be reflected on shipping bills)	22600.000	Number	18376306.00	371990.00 US\$
				Total	18,376,306.00	371,990.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39095000	POLYURETHANE PRE-POLYMER	20387.200	K.G	7049893.76	142710.40 US\$
2	39079900	POLYURETHANE CURING AGENT	3678.560	K.G	1272046.05	25749.92 US\$
3	39079900	POLYURETHANE TO METAL ADHESIVE	243.760	K.G	361252.32	7312.80 US\$
4	32041719	COLOUR PIGMENT	310.240	K.G	398472.26	8066.24 US\$
5	84821000	BALL BEARING 6204ZZ	32600.000	Number	1288352.00	26080.00 US\$
6	84821000	BALL BEARING 6205ZZ	7000.000	Number	311220.00	6300.00 US\$
7	84821000	BALL BEARING 6206ZZ	5600.000	Number	304304.00	6160.00 US\$
				Total	10,985,540.39	222,379.36

Decision: With D/o C&PC OM No. 46011/15/2007-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

Polyurethane Wheels	1 No.	Raw-Material recommended for one kg of PU Weight in the export product:	
		1. Polyurethane Pre-Polymer	0.920 kg
		2. Polyurethane curing agent	0.166 kg
		3. Colour Pigment	0.014 kg
		4. Polyurethane to Metal Adhesive	0.011 kg
		5. Relevant Ball Bearing	Net to Net

37	Case No.:3/43/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00658/AM09/	RLA File :07/24/040/00583/AM09/	Lic.No/Date:0710062492 22.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
I	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES NET CONTENT OF PVC RESIN -30.09 MT.	31.905	M.T	2980938.60	62889.00 US\$
				Total	2,980,938.60	62,889.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
I	39041090	PVC RESIN.	30.090	M.T	942719.70	19558.50 US\$
				Total	942,719.70	19,558.50

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

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Case No.:1/44/87-ALC1/2008	Party Name:VEE KAY VIKRAM & CO	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
HQ File :01/87/050/00672/AM09/	RLA File :08/24/040/00176/AM09/	Lic.No/Date:0810077777 30.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	61/0- Polyurethane 24" Sealing Disc	50.000	Number	329519.20	6596.17 US\$
2	39269099	61/0- Polyurethane 24" Support Disc	25.000	Number	224672.18	4497.39 US\$
3	84249000	61/0- Polyurethane 24" Pig Body wih Brush, Fasteners & Spacer Disc	1.000	Number	70097.73	1403.19 US\$
4	84249000	61/0- Polyurethane 24" Pig Body without Brush and with Spacer Disc.	3.000	Number	130309.88	2608.49 US\$
5	39269099	61/0- Polyurethane 34" Sealing Disc	150.000	Number	2022050.11	40476.53 US\$
6	39269099	61/0- Polyurethane 34" Support Disc	75.000	Number	1348033.10	26984.35 US\$
7	39269099	61/0- Polyurethane 20" Sealing Disc	24.000	Number	97777.39	1957.27 US\$
8	39269099	61/0- Polyurethane 20" Support Disc	12.000	Number	64705.59	1295.25 US\$
9	84249000	61/0- Polyurethane 20" Pig Body without Brush and with Spacer Disc. [All the above Export items are of Polyurethane Pre Polymer & Curative (Additive). Total weight of Polyurethane Pre Polymer content is 4860.126 Kgs.& Curative (Additive) content is 539.605 Kgs.].	4.000	Number	107842.65	2158.75 US\$
				Total	4,395,007.83	87,977.39

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39095000	Polyurethane Pre Polymer	4860.120	K.G	1519700.64	30375.79 US\$
2	29214290	Curative (Additive) This Licence is issued as per para 4.7 of am04-09 Hand Book. This Licence is issued subject to condition that B.G/LUT to be executed as per	539.605	K.G	193024.53	3858.18 US\$

Decision: With D/o C&PC OM No. 46011/74/2007-PC.II dated 20.04..2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Polyurethane 24" Sealing Disc (Weight 6.1 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	5.643 kg
		2. Curative (Additive)	0.626 kg
2. Polyurethane 24" Support Disc (Weight 12.3 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	11.378 kg
		2. Curative (Additive)	1.263 kg
3. Polyurethane 24" Pig Body with Brush, Fasteners & Spacer Disc (Weight 4.06 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	3.756 kg
		2. Curative (Additive)	0.417 kg
4. Polyurethane 24" Pig Body without Brush and with Spacer Disc (Weight 4.06 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	3.756 kg
		2. Curative (Additive)	0.417 kg
5. Polyurethane 34" Sealing Disc (Weight 15.52 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	14.356 kg
		2. Curative (Additive)	1.594 kg
6. Polyurethane 34" Support Disc (Weight 25.27 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	23.375 kg
		2. Curative (Additive)	2.595 kg
7. Polyurethane 20" Sealing Disc (Weight 5.65 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	5.226 kg
		2. Curative (Additive)	0.580 kg
8. Polyurethane 20" Support Disc (Weight 8.07 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	7.465 kg
		2. Curative (Additive)	0.829 kg
9. Polyurethane 20" Pig Body without Brush and with Spacer Disc (Weight 3.69 kg +/- 2%)	1 No.	1. Polyurethane Prepolymer	3.413 kg
		2. Curative (Additive)	0.379 kg

48	Case No.:14/46/87-ALC1/2008	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00693/AM09/	RLA File :08/24/040/00227/AM09/	Lic.No/Date:0810078193 17.02.2009	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin CA-3045 (60% Resin Content)	80000.000	K.G	5184000.00	108000.00 US\$
				Total	5,184,000.00	108,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	19360.000	K.G	1296000.00	27000.00 US\$
2	15200000	Glycerine	6400.000	K.G	288000.00	6000.00 US\$
3	29053100	Mono Ethylene Glycol (MEG)	2640.000	K.G	192000.00	4000.00 US\$
4	29141990	Cyclo Hexanon	2560.000	K.G	192000.00	4000.00 US\$
5	29023000	Toluene THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009.	35840.000	K.G	1632000.00	34000.00 US\$
				Total	3,600,000.00	75,000.00

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 12.05.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin CA-3045 (60% Resin Content)	1 kg	1. Phthalic Anhydride	0.242 kg
		2. Glycerine	0.080 kg
		3. Mono Ethylene Glycol (MEG)	0.033 kg
		4. Cyclo Hexanon	0.033 kg
		5. Toluene	0.448 kg

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Case No.:16/46/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved			
HQ File :01/87/050/00695/AM09/	RLA File :07/24/040/00633/AM09/	Lic.No/Date:0710063100 18.02.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES-NET CONTENT OF PVC RESIN 36.94 MT	39.166	M.T	4189995.98	85162.52 US\$

						Total	4,189,995.98
							85,162.52
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	39041090	P V C RESIN.	36.940	M.T	1163198.20	23642.24 US\$	
				Total	1,163,198.20	23,642.24	

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

51	Case No.:17/46/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00696/AM09/	RLA File :07/24/040/00634/AM09/	Lic.No/Date:0710063101 18.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES- NET CONTENT OF PVC RESIN 33.37 M.T	35.380	M.T	3749809.98	76215.65 US\$
				Total	3,749,809.98	76,215.65
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39041090	P V C RESIN.	33.370	M.T	1050754.56	21356.80 US\$
				Total	1,050,754.56	21,356.80

Decision: With D/o C&PC OM No. 46011/68/2007-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg
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Case No.:2/50/87-ALC1/2008	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
HQ File :01/87/050/00699/AM09/	RLA File :07/24/040/00635/AM09/	Lic.No/Date:0710063181 20.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- PS- EMBOSSED CARRIER TAPE Sp. Gr. 1.06-1.10	117000.000	Meter	650000.00	13000.00 US\$
				Total	650,000.00	13,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39269099	Polysterene Sheet Specific Gravity:1.06 to 1.10 gm/cc	130000.000	Meter	390000.00	7800.00 US\$
				Total	390,000.00	7,800.00

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polystyrene Embossed Carrier Tape Width 16mm to 56mm, thickness 0.30mm-0.35mm	1 kg	Relevant Polystyrene Sheet (Width 16mm to 56mm, thickness 0.30-0.35mm)	1.10 kg

55	Case No.:6/50/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00703/AM09/	RLA File :02/24/044/00005/AM09/	Lic.No/Date:0210123648 25.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39023000	63/0- Polypropylene	22000.000	M.T	1087970400.00	22572000.00 US\$
				Total	1,087,970,400.00	22,572,000.00

<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	27101190	Naphtha	28006.000	M.T	440063879.00	9129956.00 US\$
2	38151900	Catalyst ZN GF 2A- 1H/Lynx 1010 HA / Donor-C/Donor-D/ TEAL/ ZN 111-4/ZNMI/ZN 118	9152.000	K.G	119104128.00	2471040.00 US\$
3	28112200	Additives ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45H/ Calcium Stearate / Glycol Mono Stearate / Nalco -39M/ Sodium BENZOATE / GMS 40/ Hyperform HPN	55000.000	K.G	9278500.00	192500.00 US\$
4	38123090	Anti-oxidant DHT 4A/Irganox 1010/ Irganox 1076/ Irgafos 168/ DSTDP/ Irganox 1330	37774.000	K.G	10013887.00	207757.00 US\$
				Total	578,460,394.00	12,001,253.00

Decision: With D/o C&PC OM No. 46011/260/2004-PC.II dated 09.04.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polypropylene Granules	1 MT	1. Naphtha	1.273 MT
		2. Catalyst (ZN GF2-A-1H/ Lynx 1010 HA/ Donor-C/ Donor-D/ TEAL/ ZN 111-4/ ZNMI/ZN 118	0.416 kg
		3. Anti-oxidants (DHT 4A/ Irganox 1010/ Irganox 1076/ Irganox 168/ DSTDP/ Irganox 1330)	1.717 kg
		4. Additives (ATMER 63/ Crodamide ER/ PEPQ/ Syloblock 45 H/ Calcium Stearate/ Glycol Mono Stearate/ Nalco-39M/ Sodium BENZOATE/ GMS 40/ Hyperform HPN)	2.500 kg

57	Case No.:25/2/87-ALC1/2009	Party Name:MANJUSHREE EXTRUSIONS LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00736/AM09/	RLA File :07/24/040/00647/AM09/	Lic.No/Date:0710063392 03.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39233090	63/0- MULTILAYER JAR / BOTTLES	56544.000	K.G	13798637.00	285096.00 US\$
2	39233090	63/0- PP CAPS/ CLOSERS / LIDS	13547.000	K.G	3305923.00	68304.00 US\$
				Total	17,104,560.00	353,400.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39021000	POLYPROPYLENE FOR CAPS	14224.000	K.G	839795.00	17069.00 US\$
2	39021000	POLYPROPYLENE	56544.000	K.G	3338368.00	67853.00 US\$
3	39013000	ADHESIVE / ADMER / BYNEL	16166.000	K.G	3101912.00	63047.00 US\$
4	39053000	ETHYL VINYLALAL ALCOHAL / EVOH / EVAL	8080.000	K.G	2634403.00	53328.00 US\$
				Total	9,914,478.00	201,297.00

Decision: With D/o C&PC OM No. 46011/220/2005-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Plastic Jars	1 kg	1. Polypropylene Resins/Granules	1.00 kg
		2. Anhydride Modified Polypropylene Resin (Bynel/Admer/Orevac/Modic-Adhesive Resin)	0.2859 kg
		3. Ethylene Vinyl Alcohol Copolymer Resin/Granules (EVAL/EVOH)	0.1429 kg
Polypropylene Caps	1 kg	Polypropylene Resins/Granules	1.05 kg

58	Case No.:29/2/87-ALC1/2009	Party Name:MANJUSHREE EXTRUSIONS LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00740/AM09/	RLA File :07/24/040/00643/AM09/	Lic.No/Date:0710063391 03.03.2009	Defer Date:
Application: Request is for adhoc norms for following:				

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39233090	63/0- MULTILAYER JAR / BOTTLES	56544.000	K.G	13798637.00	285096.00 US\$
2	39233090	63/0- PP CAPS / CLOSERS/ LIDS	13547.000	K.G	3305923.00	68304.00 US\$
				Total	17,104,560.00	353,400.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39021000	POLYPROPYLENE FOR CAPS	14224.000	K.G	839795.00	17069.00 US\$
2	39021000	POLYPROPYLENE	56544.000	K.G	3338368.00	67853.00 US\$
3	39013000	ADHESIVE / ADMER/ BYNEL	16166.000	K.G	3101912.00	63047.00 US\$
4	39053000	ETHYL VINYLAL ALCOHAL / EVOH / EVAL	8080.000	K.G	2634403.00	53328.00 US\$
				Total	9,914,478.00	201,297.00

Decision: With D/o C&PC OM No. 46011/220/2005-PC.II dated 05.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Multilayer Plastic Jars	1 kg	1. Polypropylene Resins/Granules	1 kg
		2. Anhydride Modified Polypropylene Resin (Bynel/Admer/Orevac/Modic-Adhesive Resin)	0.2859 kg
		3. Ethylene Vinyl Alcohol Copolymer Resin/Granules (EVAL/EVOH)	0.1429 kg
Polypropylene Caps	1 kg	Polypropylene Resins/Granules	1.05 kg

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Case No.:3/2/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved			
HQ File :01/87/050/00003/AM10/	RLA File :03/95/040/01049/AM09/	Lic.No/Date:0310514042 01.04.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	40082910	62/0- RUBBER COMPOUNDED SHEETS OF NITRILE RUBBER	320000.000	K.G	22968000.00	464000.00 US\$

				Total	22,968,000.00	464,000.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	40024900	SYNTHETIC RUBBER NITRILE	144000.000	K.G	10692000.00	216000.00 US\$
2	40011000	NATURAL RUBBER	67200.000	K.G	4989600.00	100800.00 US\$
3	28170010	ZINC OXIDE	7040.000	K.G	557568.00	11264.00 US\$
4	28030010	STEARIC ACID	3840.000	K.G	142560.00	2880.00 US\$
5	38121000	RUBBER CHEMICALS : ANTIOXIDANT / ACCELARATOR / PEPTIZER	8000.000	K.G	1386000.00	28000.00 US\$
6	38123090	PROCESSING ADDITIVES LIKE STRUCTOL / ULTRAFLOW	3520.000	K.G	261360.00	5280.00 US\$
7	38122090	D. O. P.	14400.000	K.G	1140480.00	23040.00 US\$
				Total	19,169,568.00	387,264.00

Decision: With DIPP letter dated 06.05.2009, the Committee decided to approve the case **as applied for except for item no.5 for which quantity may be allowed as applied for with a value cap of 7% of the FOB value**, the description of export may be read as under:

S. No.	Description of Export Item	Quantity
1	Rubber Compounded Sheets of Nitrile Rubber (containing minimum 41% nitrile rubber and 19.1% natural rubber)	320000 kg

3.2 Following applications are **withdrawn**:

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Case No.:1/4/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved			
HQ File :01/87/050/00049/AM09/	RLA File :32/24/040/00002/AM09/	Lic.No/Date:3210037624 09.04.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTICIDES HDPE MOSQUITO BEDNET. (HDPE KNITTED FABRICS)	260420.000	K.G	54928846.00	1307829.66 US\$

				Total	54,928,846.00	1,307,829.66
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANULES	250000.000	K.G	17500000.00	416666.66 US\$
2	32069000	RELEVANT ADDITIVE MASTER BATCH (NPTT-1 / NPTT- 2)	33850.000	K.G	10493500.00	249845.23 US\$
				Total	27,993,500.00	666,511.89
Decision: Jt.DGFT, RLA, Coimbatore vide his D.O. letter dated 27.05.2009 have informed that advance authorisation issued to firm under Adhoc Norms Category based on Norms fixed by NC in its Meeting No. 39/AM08 held on 06.02.2008. Hence, the Committee decided to withdrawn the case.						

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Case No.:2/36/87-ALC1/2008		Party Name:K.R.T. POLYMERS,		Meet No/Date:10/87-ALC1/2009 03.06.2009		Status: Approved	
HQ File :01/87/050/00579/AM09/		RLA File :32/24/040/00047/AM09/		Lic.No/Date:3210039259 04.12.2008		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTISIDE HDPE MOSQUITO BED NET Containing net content of HDPE GRANUELS 688.080 M.T. and ADDITIVE MASTER BATCH 93.180 M.T.		781.260	M.T	181495651.20	4124901.16 US\$
					Total	181,495,651.20	4,124,901.16
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)		CIF (Currency)
1	39012000	HDPE GRANUELS HD55EF010	750.000	M.T	60000000.00		1363636.36 US\$
2	32069000	ADDITIVE MASTER BATCH NPTT 1, NPTT 2.	101.550	M.T	32496000.00		738545.45 US\$
				Total	92,496,000.00		2,102,181.81
Decision: Jt.DGFT, RLA, Coimbatore vide his D.O. letter dated 27.05.2009 have informed that advance authorisation issued to firm under Adhoc Norms Category based on Norms fixed by NC in its Meeting No. 44/AM08 held on 12.03.2008. Hence, the Committee decided to withdraw the case.							

49	Case No.:15/46/87-ALC1/2008		Party Name:K.R.T. POLYMERS,		Meet No/Date:10/87-ALC1/2009 03.06.2009		Status: Approved
	HQ File :01/87/050/00694/AM09/		RLA File :32/24/040/00058/AM09/		Lic.No/Date:3210039767		Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269099	63/0- LONGLASTING INSECTICIDE HDPE MOSQUITO BED NET (HDPE Knitted Fabrics)	781.260	M.T	181495651.20	4124901.16 US\$
				Total	181,495,651.20	4,124,901.16

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE GRANUELS	750.000	M.T	60000000.00	1363636.36 US\$
2	32069000	ADDITIVE MASTER BATCH NPTT1, NPTT 2	101.550	M.T	32496000.00	738545.45 US\$
				Total	92,496,000.00	2,102,181.81

Decision: Jt.DGFT, RLA, Coimbatore vide his D.O. letter dated 27.05.2009 have informed that advance authorisation issued to firm under Adhoc Norms Category based on Norms fixed by NC in its Meeting No. 46/AM08 held on 26.03.2008. Hence, the Committee decided to **withdraw** the case.

59	Case No.:5/2/87-ALC1/2009	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
	HQ File :01/87/050/00716/AM09/	RLA File :03/94/040/01071/AM09/	Lic.No/Date:0310510109 03.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172110	63/0- Articles made of LMDPE (Pipes/ coils)	156.530	M.T	13639744.80	281812.91 US\$
				Total	13,639,744.80	281,812.91

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39019010	LMDPE(Granules)	157.000	M.T	10205000.00	207418.70 US\$
2	32064990	Silicone	5.792	M.T	2038784.00	41438.70 US\$
3	32064990	Relevant Colour Master Batch	1.409	M.T	136673.00	2777.91 US\$
4	32064990	White Master batch	0.157	M.T	19311.00	392.50 US\$
				Total	12,399,768.00	252,027.81

Decision: RLA, Mumbai vide their letter dated 03.03.2009 have informed that advance authorization was issued on repeat basis on the basis of NC decision in its Meeting No. 26/87-ALC1/2008 dated 08.10.2008. Hence, the Committee decided to **withdraw** the case.

Case No.:1/6/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Approved
HQ File :01/87/050/00022/AM10/	RLA File :08/24/040/00013/AM10/	Lic.No/Date:0810079510 23.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)	80000.000	K.G	4116000.00	84000.00 US\$
				Total	4,116,000.00	84,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	15520.000	K.G	490000.00	10000.00 US\$
2	29173500	Phthalic Anhydride	23200.000	K.G	1176000.00	24000.00 US\$
3	29054500	Glycerine	14320.000	K.G	490000.00	10000.00 US\$
4	29023000	Toluene THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009.Norms fixxed by ALC vide M.No.8/87-ALCI/2008 dtd.29.5.2008.File No.08/24/40/138/am08	33600.000	K.G	1764000.00	36000.00 US\$
				Total	3,920,000.00	80,000.00

Decision: As per the agenda, the advance authorization has been issued on repeat basis under norms fixed by ALC vide Meeting No. 8/87-ALC1/2008 dated 29.05.2008 (F. No. 08/24/40/138/AM08). Hence, the Committee decided to **withdraw** the case.

3.3 Following applications are **rejected**:

Case No.: 1/11/87-ALC1/2008	Party Name:ISOE PRINTPACK INDUSTRIES PVT.LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Rejected
HQ File :01/87/050/00214/AM09/	RLA File :05/24/040/00970/AM08/	Lic.No/Date:0510218437 25.03.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39219099	63/0- Protective Film 320 +/- 10% GSM (31250 Sq Mtr) (Using Tedler (PVF Film) of 50 GSM 1500 Kg, Mylar (Polyester Film) of 175 GSM 5200 Kg, EVA (Ethyle Vinyl Acetate) of 90 GSM 2700 Kg & consumable i.e Adhesive (AL 44) 270 Kg, Hardner 30 Kg, Mek (Solvent) 150 Kg & Toluene Solvent 150 Kg)	10000.000	K.G	5125098.00	127490.00 US\$
				Total	5,125,098.00	127,490.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046910	Tedler (PVF Film) 50 +/- 10% GSM	1575.000	K.G	3060627.00	76135.00 US\$
2	39076090	Mylar (Polyester Film) 175 +/- 10% GSM	5460.000	K.G	1194141.00	29705.00 US\$
3	39013000	EVA (Ethyle Vinyl Acetate) 90 +/- 10% GSM	2835.000	K.G	381699.00	9495.00 US\$
4	35069999	Adhesive (AL 44) for laminating above layers (Consumable)	270.000	K.G	79797.00	1985.00 US\$
5	29071201	Hardner, Curing Agent of Adhesive (Consumable)	30.000	K.G	54672.00	1360.00 US\$
6	29144000	MEK (Solvent) (Consumable)	150.000	K.G	22914.00	570.00 US\$
7	29023000	Toluene Solvent (Consumable)	150.000	K.G	12462.00	310.00 US\$
				Total	4,806,312.00	119,560.00

Decision: Committee discussed the case in light of **D/L No. 46011/60/2008-PC.II** dated **02.07.2008** by D/o C&PC, followed by reminder from DGFT on 12.03.2009. In response to the reminder, the firm vide their letter dated 28.03.2009 have informed that they have sent Sample consignment after job work and the same was not approved by their customer. They have also stated that they are in the process of development of the export product, therefore, they would be able to provide the required information only after the final approval by their customer. As requested by the firm, the Committee decided to give one month time to firm for submitting their reply, but no reply from the firm has been received in stipulated time. Hence, the Committee decided to **reject** the case.

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Case No.:7/17/87-ALC1/2008	Party Name:PIONEER PLAST	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Rejected			
HQ File :01/87/050/00324/AM09/	RLA File :09/24/040/00050/AM09/	Lic.No/Date:0910034778 24.07.2008	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- COLOURED POLYPROPYLENE REPROCESSED GRANULES.	810.000	M.T	28893186.00	724140.00 US\$
				Total	28,893,186.00	724,140.00
SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	POLYPROPYLENE REPROCESSED GRANULES.	900.000	M.T	25515000.00	630000.00 US\$
				Total	25,515,000.00	630,000.00
Decision: Committee discussed the case in light of D/L No. No. 46011/76/2008-PC.II , dated 06.01.2009 issued by D/o C&PC, followed by reminder from DGFT on 17.03.2009 and final reminder on 21.04.2009. The Committee noted that the firm has not responded even after the lapse of 42 days from the date of final reminder issued by DGFT and therefore decided to reject the case.						

3.4 Following applications are **deferred**:

1	Case No.:437/24/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00632/AM07/	RLA File :34/24/040/00148/AM07/	Lic.No/Date:3410017164 16.10.2006	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

3	Case No.:172/27/83-ALC1/2007		Party Name:INDIA GLYCOLS LTD		Meet No/Date:10/87-ALC1/2009 03.06.2009		Status: Deferred
	HQ File :01/83/050/01246/AM08/		RLA File :05/24/040/00420/AM08/		Lic.No/Date:0510209638		Defer

		27.09.2007	Date:08.07.2009
Position: Reminder with a copy of fresh D/L No. 46011/89-A/2007-PC.II issued by D/o C&PC, may be sent by DGFT to firm.			

4	Case No.: 38/46/87-ALC1/2007	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00663/AM08/	RLA File :05/24/040/00536/AM08/	Lic.No/Date:0510210136 08.10.2007	Defer Date:01.07.2009
	Position: Reply of firm in response to final reminder has been received. A copy of reply has been sent to D/o C&PC on 01.06.2009 for want of their comments.			

5	Case No.: 81/46/87-ALC1/2007	Party Name:KLN LOYKASTS PVT.LTD,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00706/AM08/	RLA File :07/24/040/00584/AM08/	Lic.No/Date:0710055691 05.02.2008	Defer Date:29.07.2009
	Position: Firm has submitted its reply in response to D/L No. 46011/33/2008-PC.II dated 01.05.2008. However, the reply in response to D/L No. 46011/33/2008-PC.II dated 22.07.2008 is still awaited.			

7	Case No.: 21/10/87-ALC1/2008	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date:01.07..2009
	Position: D/o C&PC will furnish comments.			

10	Case No.: 26/20/87-ALC1/2008	Party Name:SHAH POLYMERS,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00379/AM09/	RLA File :04/24/040/00072/AM09/	Lic.No/Date:0410096444 12.06.2008	Defer Date:24.06.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.: 7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:24.06.2009
	Position: D/o C&PC will furnish comments.			

12	Case No.:4/15/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00306/AM09/	RLA File :05/24/040/00250/AM09/	Lic.No/Date:0510223774 14.07.2008	Defer Date:17.06.2009
	Position: Reply is awaited from the firm.			

14	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:17.06.2009
	Position: Reply is awaited from the firm.			

15	Case No.:8/29/87-ALC1/2008	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00489/AM09/	RLA File :05/24/040/00446/AM09/	Lic.No/Date:0510229595 21.10.2008	Defer Date:24.06.2009
	Position: D/o C&PC will furnish comments.			

16	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:29.07.2009
	Position: With DIPP letter dated 05.06.2009, the Committee observed that the i) information furnished by the firm vide their letter dated 11.05.2009 is not proper, since name of indigenous item used against end of export product along with their quantity is not provided. ii) Total Raw Material used for 100 kg of export product is 100 kg hence there seems to be no wastage while they have claimed 25% wastage. In view of above two points, the Committee decided to ask for clarification from the firm.			

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17	Case No.:5/31/87-ALC1/2008	Party Name:AMIA NTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00515/AM09/	RLA File :17/24/040/00077/AM09/	Lic.No/Date:1710002236 04.11.2008	Defer Date:01.07.2009
	Position: Reply is awaited from the firm.			

21	Case No.:23/38/87-ALC1/2008	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00620/AM09/	RLA File :35/24/040/00048/AM09/	Lic.No/Date:3510025480 24.12.2008	Defer Date:15.07.2009
	Position: Copy of application may be sent to D/o C&PC.			

23	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:15.07.2009
	Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.			

24	Case No.:4/39/87-ALC1/2008	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00624/AM09/	RLA File :34/24/040/00173/AM09/	Lic.No/Date:3410023080 30.12.2008	Defer Date:15.07.2009
	Position: D/L No. 46011/135/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

26	Case No.:2/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00634/AM09/	RLA File :07/24/040/00396/AM09/	Lic.No/Date:0710062195 02.01.2009	Defer Date:29.07.2009
	Position: D/L No. 46011/18/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

27	Case No.:3/40/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00635/AM09/	RLA File :07/24/040/00552/AM09/	Lic.No/Date:0710062197 02.01.2009	Defer Date:01.07.2009

Position: D/o C&PC will furnish comments.

28	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:29.07.2009
	Position: D/L No. 46011/13/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

29	Case No.:6/40/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00638/AM09/	RLA File :07/24/040/00557/AM09/	Lic.No/Date:0710062223 05.01.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.:7/40/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00639/AM09/	RLA File :31/24/040/00275/AM09/	Lic.No/Date:3110036908 06.01.2009	Defer Date:15.07.2009
	Position: Copy of application may again be sent to D/o C&PC. They will furnish comments.			

31	Case No.:8/40/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00640/AM09/	RLA File :07/24/040/00549/AM09/	Lic.No/Date:0710062285 07.01.2009	Defer Date:29.07.2009
	Position: D/L No. 46011/18/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

32	Case No.:9/40/87-ALC1/2008	Party Name:PRIME PROGRESSION EXPORT & SERVICES PVT.LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00641/AM09/	RLA File :07/24/040/00534/AM09/	Lic.No/Date:0710062294 07.01.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

33	Case No.:1/41/87-ALC1/2008	Party Name:KANPUR PLASTIPACK LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00642/AM09/	RLA File :06/24/040/00052/AM09/	Lic.No/Date:0610014937 13.01.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

34	Case No.:1/42/87-ALC1/2008	Party Name:I.P.B. PLASTICS	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00643/AM09/	RLA File :05/24/040/00606/AM09/	Lic.No/Date:0510234387 13.01.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

35	Case No.:3/42/87-ALC1/2008	Party Name:TWIN HILL PAINTS PVT. LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00645/AM09/	RLA File :03/95/040/00830/AM09/	Lic.No/Date:0310502548 16.01.2009	Defer Date:29.07.2009
	Position: D/L No. 46011/14/2009-PC.II dated 23.03.2009 issued by D/o C&PC, followed by reminder from DGFT on 21.04.2009. Final reminder may be issued to firm by DGFT.			

36	Case No.:9/42/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00651/AM09/	RLA File :05/24/040/00605/AM09/	Lic.No/Date:0510234725 20.01.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

38	Case No.:5/43/87-ALC1/2008	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00660/AM09/	RLA File :02/24/040/00211/AM09/	Lic.No/Date:0210122578 27.01.2009	Defer Date:01.07.2009
	Position: D.O. letter has already been sent at JDG(AT) level to RLA. Copy of application is still awaited from RLA. A D.O. letter may again be issued at JDG(AT) level to concerned RLA for sending the application expeditiously..			

39	Case No.:6/43/87-ALC1/2008	Party Name:POLYTEC PACKING (INDIA) PVT LTD,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00661/AM09/	RLA File :07/24/040/00584/AM09/	Lic.No/Date:0710062571 27.01.2009	Defer Date:17.06..2009
	Position: Reply is awaited from the firm.			

40	Case No.:11/43/87-ALC1/2008	Party Name:TRELLEBORG SEALING SOLUTIONS (INDIA) PVT LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00666/AM09/	RLA File :07/24/040/00530/AM09/	Lic.No/Date:0710062621 28.01.2009	Defer Date:24.06.2009
	Position: D/o C&PC will furnish comments.			

42	Case No.:19/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00730/AM09/	RLA File :03/95/040/00398/AM09/	Lic.No/Date:0310505328 03.02.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

43	Case No.:20/2/87-ALC1/2009	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00731/AM09/	RLA File :03/95/040/00405/AM09/	Lic.No/Date:0310505336 03.02.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

44	Case No.:3/44/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00674/AM09/	RLA File :07/24/040/00591/AM09/	Lic.No/Date:0710062700 03.02.2009	Defer Date:29.07.2009
	Position: D/L No. 46011/18/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

45	Case No.:2/46/87-ALC1/2008	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:10/87-ALC1/2009	Status: Deferred
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			03.06.2009	
	HQ File :01/87/050/00681/AM09/	RLA File :07/24/040/00606/AM09/	Lic.No/Date:0710062821 06.02.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

46	Case No.:12/46/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00691/AM09/	RLA File :09/24/040/00409/AM09/	Lic.No/Date:0910037099 17.02.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

47	Case No.:13/46/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00692/AM09/	RLA File :08/24/040/00206/AM09/	Lic.No/Date:0810078192 17.02.2009	Defer Date:17.06.2009
	Position: Reply is awaited from the firm.			

52	Case No.:18/46/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00697/AM09/	RLA File :32/24/040/00060/AM09/	Lic.No/Date:3210039783 18.02.2009	Defer Date:29.07.2009
	Position: Copy of application may again be sent to D/o C&PC			

54	Case No.:3/50/87-ALC1/2008	Party Name:PENNWALT AGRU PLASTICS LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00700/AM09/	RLA File :34/24/040/00209/AM09/	Lic.No/Date:3410023562 20.02.2009	Defer Date:29.07.2009
	Position: D/L No. 46011/135/2007-PC.II dated 20.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.			

56	Case No.:22/2/87-ALC1/2009	Party Name:VISTA FILM AND PACKAGING PVT.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
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	HQ File :01/87/050/00733/AM09/	LTD RLA File :03/95/040/00261/AM07/	Lic.No/Date:0310509827 02.03.2009	Defer Date:15.07.2009
Position: D/L No. 46011/32/2009-PC.II dated 28.04.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.				

60	Case No.:10/2/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00721/AM09/	RLA File :05/24/040/00714/AM09/	Lic.No/Date:0510238939 26.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

61	Case No.:9/2/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00720/AM09/	RLA File :05/24/040/00715/AM09/	Lic.No/Date:0510238932 26.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

62	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:01.07.2009
	Position: DIPP will furnish comments.			

63	Case No.:28/2/87-ALC1/2009	Party Name:SANHIT POLYMER PVT. LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00739/AM09/	RLA File :02/24/040/00285/AM09/	Lic.No/Date:0210124939 27.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

64	Case No.:32/2/87-ALC1/2009	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred

	HQ File :01/87/050/00743/AM09/	RLA File :05/24/040/00614/AM07/	Lic.No/Date:0510239166 30.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

65	Case No.:1/2/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00001/AM10/	RLA File :08/24/040/00258/AM09/	Lic.No/Date:0810079124 31.03.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

68	Case No.:1/10/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00051/AM10/	RLA File :04/24/040/00300/AM09/	Lic.No/Date:0410104598 15.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

69	Case No.:2/10/87-ALC1/2009	Party Name:POLY MEDICURE LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00052/AM10/	RLA File :05/24/040/00093/AM10/	Lic.No/Date:0510241489 15.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

70	Case No.:3/10/87-ALC1/2009	Party Name:J K TYRE & INDUSTRIES LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00053/AM10/	RLA File :05/24/040/00010/AM10/	Lic.No/Date:0510241506 15.05.2009	Defer Date: 01.07.2009
	Position: DIPP will furnish comments.			

71	Case No.:4/10/87-ALC1/2009	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00054/AM10/	RLA File :05/24/040/00078/AM10/	Lic.No/Date:0510241585 15.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

72	Case No.:5/10/87-ALC1/2009	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00055/AM10/	RLA File :03/95/040/00045/AM10/	Lic.No/Date:0310520124 18.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

73	Case No.:6/10/87-ALC1/2009	Party Name:VIJESH N SAIGAL.MR	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00056/AM10/	RLA File :07/24/040/00065/AM10/	Lic.No/Date:0710064846 19.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

74	Case No.:7/10/87-ALC1/2009	Party Name:ECODUR WINDOORS PVT. LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00057/AM10/	RLA File :05/24/040/00085/AM10/	Lic.No/Date:0510241690 19.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

75	Case No.:8/10/87-ALC1/2009	Party Name:PLASTICS EXTRUSION & EQUIPMENT CORPN.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00058/AM10/	RLA File :05/24/040/00086/AM10/	Lic.No/Date:0510241722 19.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

76	Case No.:10/10/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00060/AM10/	RLA File :04/24/040/00038/AM10/	Lic.No/Date:0410104763 21.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

77	Case No.:11/10/87-ALC1/2009	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred

	HQ File :01/87/050/00061/AM10/	RLA File :04/24/040/00039/AM10/	Lic.No/Date:0410104764 21.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

78	Case No.:12/10/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00062/AM10/	RLA File :03/95/040/00099/AM10/	Lic.No/Date:0310520738 21.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

79	Case No.:9/10/87-ALC1/2009	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00059/AM10/	RLA File :02/24/040/00029/AM10/	Lic.No/Date:0210126791 21.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

80	Case No.:13/10/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00063/AM10/	RLA File :03/95/040/00889/AM09/	Lic.No/Date:0310520873 22.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

81	Case No.:14/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00064/AM10/	RLA File :03/95/040/00028/AM10/	Lic.No/Date:0310520881 22.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

82	Case No.:15/10/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00065/AM10/	RLA File :03/95/040/00027/AM10/	Lic.No/Date:0310520887 22.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

83	Case No.:16/10/87-ALC1/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:10/87-ALC1/2009 03.06.2009	Status: Deferred
	HQ File :01/87/050/00066/AM10/	RLA File :02/24/040/00031/AM10/	Lic.No/Date:0210126861 22.05.2009	Defer Date: 01.07.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
